

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 161 OF 2015 & IA NO. 259 OF 2015,
APPEAL NO. 121 OF 2015 AND
APPEAL NO. 205 OF 2015**

Dated: 16th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

APPEAL NO. 161 OF 2015 & IA NO.259 OF 2015,

Sasan Power Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. J.J.Bhatt, Sr. Adv.
Mr. Vishrov Mukherjee
Mr. Rohit Venkat

Counsel for the Respondent(s)

:

Mr. S.Ramalingam for R-1

Mr. G. Umapathy &
Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava for R-3 to R-6

Mr. A. Kapoor for R-7

Ms. Shweta Gupta &
Mr. Rahul Dhawan for R-8 & 9

Mr. M.G. Ramachandran,
Ms. Ranjitha Ramachandran &
Ms. Anushree Bardhan for R-10

Mr. Alok Shankar

Mr. Bipin Gupta

APPEAL NO. 121 OF 2015

Sasan Power Ltd. **...Appellant(s)**
Vs.
Central Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. J.J.Bhatt, Sr. Adv.
Mr. Vishrov Mukherjee
Mr. Rohit Venkat

Counsel for the Respondent(s) : Mr. S.Ramalingam for R-1

Mr. G. Umapathy &
Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava for R-3 to R-6

Mr. A. Kapoor for R-7

Ms. Shweta Gupta &
Mr. Rahul Dhawan for R-8 & 9

Mr. M.G. Ramachandran,
Ms. Ranjitha Ramachandran &
Ms. Anushree Bardhan for R-14

APPEAL NO. 205 OF 2015

Haryana Power Purchase Centre **...Appellant(s)**
Vs.
Sasan Power Ltd. & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Mr. Vishrov Mukherjee
Mr. Rohit Venkat for R-1

Mr. G. Umapathy
Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava for R-3 to R-6
(UPPCL)

Mr. S.Ramalingam for R-15

ORDER

We have heard learned counsel for the parties.

List these matters for further hearing on **16.03.2017 at 2.30 p.m.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

mk/vt